

**HIGH COURT OF JAMMU AND KASHMIR**  
(Chief Justice's Secretariat, at Srinagar)

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**ORDER**

No:- 395

Dated:- 01.10.2014

Keeping in view the damages caused to property of officials of the Subordinate Courts due to recent floods, one month's salary/wages of the Subordinate Courts employees (Gazetted/ Non-Gazetted) including adhoc/daily rated and other contingency employees, is released in advance in their favour. The advance salary/wages so released shall be recovered in six equal monthly installments, commencing from November. 2014.

By Order



01.10.2014

(Mohammad Yousuf Akhoun)  
Principal Secretary to  
Hon'ble the Chief Justice

Dt: 1.10.14

Copy to the:

- NO. 2559-2589/14
1. Registrar General, High Court of J&K, Srinagar,
  2. Secretary to Govt. Deptt. Of LJ&PA, Govt. of J&K, Srinagar,
  3. Registrar Vigilance, High Court of J&K, Srinagar,
  4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,  
.....for information.
  5. All the Presiding Officers of the Subordinate Courts of the State,
  6. Treasury Officers, concerned Treasury,  
.....for information and necessary action.



Deputy Registrar (Adm.)